

(d) how many sugar mills have already started production?

The Minister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam): (a) and (b). A statewise statement giving the required information is laid on the Table of the House. [Placed in Library. See No LT-5532/66].

(c) The position about the number of applications which have been rejected during 1966-68 and those which are under consideration at present is given below:—

| | No. of applications recommendation for rejection | | |
|--------------------|--|-------|-------|
| | Joint Stock | Coop. | Total |
| (i) Expansions | 25 | 1 | 26 |
| (ii) New factories | 47 | 50 | 97 |

| | No. of applications under consideration at present | | |
|--------------------|--|-------|-------|
| | Joint Stock | Coop. | Total |
| (i) Expansion | 21 | 14 | 35 |
| (ii) New Factories | 13 | 46 | 59 |

(d) At present 198 sugar factories are in operation.

Development of Tourist Centres

627. Shri Hari Vishnu Kamath: Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) whether it is a fact that certain spots in India have been selected for development as tourist centres;

(b) whether Pachmarhi in Madhya Pradesh is one of them;

(c) if so, the details of the plan for its development; and

(d) if not, the reasons therefor?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Yes.

(b) and (c). Not in the Central Sector. But Proposals have been formulated to develop Pachmarhi under Part III Schemes wholly fin-

anced by State Government.

(d) Pachmarhi being a tourist centre of interest primarily to home tourists its development rests with the State Government.

Agricultural Programme

628. Shri P. C. Borooah:
Shri Sidheshwar Prasad:
Shri K. C. Pant:

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether Government have taken a decision recently to give the Centre a greater hand in the implementation of various agricultural programmes under the Fourth Plan; and

(b) if so, the precise decision thereof and the specific additional powers which have been given to the Centre thereunder?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). No such specific decision has been taken. However, it is being examined how the Central Government can play a more active and dynamic role in the implementation of agricultural development programmes in the Fourth Five Year Plan.

Strike by Air India Staff

629. Shri P. C. Borooah:
Shri Basumatari:
Shri Kolla Venkalah:

Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) whether it is a fact that the Air India's ground staff at London Airport staged a 24 hour strike over a disputed bonus claim on the 5th February, 1966;

(b) if so, what was the dispute; and

(c) how the dispute has been resolved?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva

Reddy): (a) Yes, Sir. A section of Air India's locally recruited employees in London Airport went on a lightning strike for 24 hours commencing from 6.00 a.m. on 5th February, 1966.

(b) The employees resorted to strike on the ground that the benefit of 'Bonus' which was granted to the staff in India for the year 1964-65 was not extended to them.

(c) Discussions were held with the Union when it was explained to them that the payment made in India was on the basis of the provisions of the Payment of Bonus Act, 1965, which applied only to the employees in India. The Union representatives realised that the action taken by some of the employees in stopping away from work was not correct.

Overflights between India and Pakistan

630. **Shri D. C. Sharma:**
Shri P. C. Borooah:
Shrimati Jyotsna Chanda:
Shri Basumatari:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether overflights between India and Pakistan have been resumed;

(b) if so, whether they have been going on satisfactorily;

(c) whether international airlines have also been allowed to resume overflights between India and Pakistan; and

(d) whether normal services between the two countries have been fully restored?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Yes, Sir. Indian Airlines Corporation and Air-India have been permitted to resume their scheduled services overflying the Pakistan territory with effect from 0001 hours on the 10th February, 1966. Pakistan International Airlines

were similarly permitted to operate their scheduled services overflying India with effect from the same date.

(b) Yes, Sir.

(c) Yes, Sir.

(d) No, Sir. This matter is under consideration along with other connected issues.

Motor Transport Industry, Malabar

631. **Shri P. Kunhan:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether Government are aware that many employers of the private Motor Transport Industry in Malabar have not implemented the provisions of the Motor Vehicles Act in full; and

(b) if so, the steps being taken to enforce the provisions of the said Act?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). The information required is being obtained from the Government of Kerala and will be laid on the table of the Sabha as soon as it is received.

12 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

(i) RECENT TALKS BETWEEN PRIME MINISTER OF INDIA AND VICE-PRESIDENT OF U.S.A.

Shri Daji (Indore): Sir, I call the attention of the Prime Minister to the following matter of urgent public importance and I request that she may make a statement thereon:—

The recent talks held between the Prime Minister of India and the Vice-President of U.S.A.

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): Vice-President Humphrey